

ORISSA HIGH COURT
FILING REPORT AS ON :23/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/29185/2026	RAHUL KALAPA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAYAGADA TOWN /184 /2026 () //	
2	D-BLAPL/29186/2026	TUTU BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202600230
3	D-BLAPL/29189/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHANJANAGAR /732 /2026 () //	AOR20220001736C202600235
4	D-BLAPL/29190/2026	BIJU@BIJAYA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	JARAPADA /204 /2026 () //	AOR20220001648C202600067
5	D-BLAPL/29194/2026	DUSHMANTA MAHANANDA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202600039
6	D-BLAPL/29196/2026	JENISH NAYAK@JENIS NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202600236
7	D-BLAPL/29197/2026	AJIT KUMAR VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202600038
8	D-BLAPL/29198/2026	JYOTI@BAIDYA@BINDA SARDAR VS STATE OF ODISHA	KISHORE CHANDRA MOHANTY VS	TIRING /78 /2026 () //	AOR20230000823C202600002
9	D-BLAPL/29200/2026	SUBRAT MOHANTY@ LIPU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /374 /2026 () //	
10	D-BLAPL/29202/2026	JAGAT KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 () //	
11	D-BLAPL/29203/2026	DHANA @ SUBRAT SENAPATI VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /209 /2025 () //	

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12	D-BLAPL/29205/2026	N.BLESS BORN VS STATE OF ODISHA	ADITI HOTA VS	RAIKIA /92 /2026 () //	
13	D-BLAPL/29207/2026	JULU MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //	
14	D-BLAPL/29211/2026	AJAY GIRI @ AJAYA GIRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
15	D-BLAPL/29212/2026	SK. KURBAN @ SIPUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /320 /2026 () //	
16	D-BLAPL/29213/2026	BHAGABAN MANDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /136 /2026 () //	
17	D-BLAPL/29215/2026	LAXMIDHAR BEHERA VS STATE OF ODISHA	ANIL KUMAR DALAI VS	DELANGA /476 /2025 () //	
18	D-BLAPL/29216/2026	SK. BASAR ALLI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MADHUPATNA /283 /2026 () //	
19	D-BLAPL/29217/2026	RABINDRA MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	/ /0 () //	
20	D-BLAPL/29221/2026	DUKSHISHYAM@DUKHISHYAM@DUKHI PATEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /229 /2026 () //	AOR20220001487C202600141
21	D-BLAPL/29222/2026	UGRESAN BHOI VS STATE OF ODISHA	ANKANN PANDA VS	MUDANPUR RAMPUR /207 /2023 () //	AOD20240000916C202600015
22	D-BLAPL/29225/2026	MAORANJAN PATTANAIK@PATTANAYAK VS STATE OF ODISHA	DEBASIS SAHOO VS	JAGATPUR /539 /2026 () //	AOR20220003390C202600057
23	D-BLAPL/29226/2026	RABINDRA KANJIA	LAMBODOR ACHARI	BHANJANAGAR /432 /2026	AOR20220001311C202600128

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29227/2026	SK. KALIM	DEBASISH SAMAL	SIMULIA /297 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29232/2026	LIPUN @ SIPUN GOCHHAYAT	KHAGESWAR BEHERA	KANIHA /114 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29234/2026	MADHU @ MADHUSUDAN KAMAL	SANDEEP RAJ PANDA	NAYAKOT /175 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29235/2026	BHAJAN DAS	SUBHASISH DAS	CHITRAKONDA /203 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29236/2026	NARAYAN MUKHI @ SANIA	RAMESH CHANDRA MAHARANA	LALBAG /358 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29237/2026	DEBASINGH RAJPUT	MAHES DAS	BALLIGUDA /197 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29238/2026	SUDARSHAN NAHAK @ GUDDU	RAMESH CHANDRA MAHARANA	HINDOL /196 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29239/2026	CHITRASEN RANA @ RAHUL @ KIRAN	BIKASH CHANDRA PARIJA	TITILAGARH /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29245/2026	NIROJ KUMAR MALIK @ HAPPY	PRASANTA KUMAR SAHOO	NAIKANI-DIHI /227 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29246/2026	SUBHAM SAMANTARAY	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /292 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29247/2026	SANA RANABIDA	BIKASH KUMAR DASH	BOUDH /250 /2026	
		VS	VS	()	

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35	D-BLAPL/29248/2026	STATE OF ODISHA SANJAY KU. BISOI VS	JAYAKRISHNA MOHAPATRA VS	// MALKANGIRI /101 /2026 ()	
36	D-BLAPL/29250/2026	STATE OF ODISHA CHAKRADHAR APAT VS	JAYAKRISHNA MOHAPATRA VS	// NCB BHUBANESWAR /3 /2026 ()	
37	D-BLAPL/29252/2026	UNION OF INDIA ABHIJIT MOHANTY @ NANDU VS	SUSHANTA KUMAR SAMANTARAY VS	// MADHUPATNA /61 /2026 ()	
38	D-BLAPL/29254/2026	STATE OF ODISHA LAWA MURMU VS	GAUTAM CHARAN ROUT VS	// JAGATPUR /578 /2026 ()	
39	D-BLAPL/29255/2026	STATE OF ODISHA ARJUT @ ACHUT SAGAR VS	SRUSHTI SEKHAR MUND VS	// BHAWANIPATNA TOWN /355 /2024 ()	
40	D-BLAPL/29256/2026	STATE OF ODISHA MADHIA @ MADHABA @ SAMARENDRA MOHANTY VS	VS	// NIALI /345 /2026 ()	
41	D-BLAPL/29257/2026	STATE OF ODISHA DURGA KUMAR SONI VS	CHHABI BEHERA VS	// CUTTACK SADAR /576 /2026 ()	
42	D-BLAPL/29260/2026	STATE OF ODISHA AKSHYA @ AKHAYA @ AKHYA JENA VS	RAKESH BEHERA VS	// PARJIANG /359 /2026 ()	
43	D-BLAPL/29263/2026	STATE OF ODISHA DEEPAK PATRA VS	DEBIDUTTA MOHAPATRA VS	// GOP /125 /2022 ()	AOD20220004576C202600115
44	D-BLAPL/29264/2026	STATE OF ODISHA ALOK BINDHANI VS	ABHISHEK DASH VS	// // ()	AOD20240000186C202600073
45	D-BLAPL/29268/2026	STATE OF ODISHA SARAT BEHERA @ BAYA @ PINTU VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /524 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/29269/2026	NARAYANA BEHERA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	BALIANTA P.S. /195 /2026 () //	
47	D-BLAPL/29270/2026	RABINDRA SAHU VS STATE OF ODISHA	ASHOK DAS VS	G.R.P.S.,BERHAMPUR /101 /2026 () //	
48	D-BLAPL/29278/2026	SUMIT PAN @ KUMBHAR @ SUMIT KUMAR PAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BIRMITRAPUR /88 /2025 () //	
49	D-BLAPL/29279/2026	RAHUL DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /207 /2025 () //	
50	D-BLAPL/29283/2026	SONU @ SONU NIGAM BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /49 /2026 () //	
51	D-BLAPL/29285/2026	SANKAR SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /558 /2026 () //	
52	D-BLAPL/29287/2026	SONU @ SONU NIGAM BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /61 /2026 () //	
53	D-BLAPL/29289/2026	KATHIA @ SANKAR CHOUDHURY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /106 /2026 () //	
54	D-BLAPL/29290/2026	PRADEEP SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	KIAKATA /90 /2026 () //	
55	D-BLAPL/29298/2026	SAMIT KARSEL @ KALSER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /386 /2026 () //	
56	D-BLAPL/29299/2026	PAPU @ PRASANT KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR PATI VS	MADHUPATNA /373 /2026 () //	
57	D-BLAPL/29300/2026	PRATYUSH MIRDHA	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /201 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/29301/2026	RAJA @ CHANDAN BEHERA	RAJAKISHORE SAHOO	BALANGA /177 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/29302/2026	DUDA SATISH	BEDA PRAKASH PANDA	PARLAKHEMUNDI /341 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/29303/2026	KESAB NAHAK	JYOTIRMAYA SAHOO	KABISURYANAGAR /18 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/29306/2026	JONE TIRKEY	UPENDRA KUMAR PANDEY	JHIRPANI P.S. /30 /2026	AOR20220000085C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/29307/2026	CHANDAN GIRI	BISWANATH BEHERA	NAIKANI-DIHI /163 /2026	AOR20220003680C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/29308/2026	ARUNA RANA	AMIT SUJAT BISWAL	BIRMAHARAJPUR /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/29310/2026	KADAMBARI KANHAR	SUDHANSU SEKHAR DASH	BOLAGARH P.S. /363 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/29311/2026	AKASH PADHI	SARAT KUMAR JENA	BARGARH /719 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/29312/2026	SHARUKH PALO@SHARUKH KHAN PALO@SHARUKH PALO	SUDHAGYA KUMAR DASH	PADMAPUR /152 /2025	AOR20220001631C202600284
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/29313/2026	SUDARSHAN RAJHANAS @ SUDARSAN RAJAHANS	SARAT KUMAR JENA	TARBHA /154 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/29316/2026	AJAY NAIK@AJAYA NAIK	RAKESH KUMAR DAS	//	AOR20220001298C202600056
		VS	VS	()	

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69	D-BLAPL/29320/2026	STATE OF ODISHA SANJIB KUMAR SETHI @ MUNA VS	SIDDHARTH GOUTAM DAS VS	// KHANDAGIRI P.S. /546 /2024 ()	
70	D-BLAPL/29323/2026	STATE OF ODISHA JOHNSANA SUNA @ CHHOTU VS	SIDDHARTH GOUTAM DAS VS	// KANTABANJI /159 /2026 ()	
71	D-BLAPL/29327/2026	STATE OF ODISHA SUSHANTA PRADHAN VS	KHAGESWAR BEHERA VS	// CHHENDIPADA /73 /2026 ()	
72	D-BLAPL/29329/2026	STATE OF ODISHA GURUNATH GOUDA VS	SAROJ KUMAR PADHY VS	// KASHIPUR /76 /2026 ()	
73	D-BLAPL/29330/2026	STATE OF ODISHA JOHNSANA SUNA @ CHHOTU VS	SIDDHARTH GOUTAM DAS VS	// KANTABANJI /160 /2026 ()	
74	D-BLAPL/29331/2026	STATE OF ODISHA DEBARAJ KONDAGARI VS	SAROJ KUMAR PADHY VS	// CHANDILI /196 /2026 ()	
75	D-BLAPL/29340/2026	STATE OF ODISHA PRADIPTA KUMAR RATH @ RATHA @ CHINU VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /127 /2026 ()	
76	D-BLAPL/29341/2026	STATE OF ODISHA PRAKASH CHATTERJEE VS	SIDHARTHA SANKAR RAY (2) VS	// BADAGODA P.S. /567 /2026 ()	
77	D-BLAPL/29344/2026	STATE OF ODISHA ABHIJIT @ ABHIJEET JENA @ BABULU VS	AMIT KUMAR PATRA VS	// KHURDA MODEL /512 /2025 ()	
78	D-BLAPL/29345/2026	STATE OF ODISHA PAPPU KUMAR VS	SUDHANSU SEKHAR DASH VS	// BHUBANESWAR G.R.P.S. /177 /2025 ()	
79	D-BLAPL/29347/2026	STATE OF ODISHA ASHIN DIPA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BOUDH /225 /2025 () //	

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80	D-BLAPL/29348/2026	BISHNU PRIYA JENA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KHURDA MODEL /512 /2025 () //	
81	D-BLAPL/29349/2026	SUSANTA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANIGOCHA /75 /2026 () //	
82	D-BLAPL/29350/2026	DEEPAK DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	Maitri Vihar PS /219 /2026 () //	
83	D-BLAPL/29352/2026	JAGYAN BHOI VS UNION OF INDIA(NCB)	JITENDRA SAMANTARAY VS	NCB BHUBANESWAR /11 /2025 () //	
84	D-BLAPL/29354/2026	PAWAN NAIK @ PABAN NAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /167 /2026 () //	
85	D-BLAPL/29356/2026	JITU NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 () //	
86	D-BLAPL/29359/2026	BABULU BARAD ALIAS BABUL BARADA VS State Of Odisha	PARTHA SARATHI DAS VS	/ / () //	AOD20240000364C202600231
87	D-BLAPL/29360/2026	SUNIL NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	/ / () //	AOR20220000371C202600113
88	D-BLAPL/29361/2026	DEEPAK KUMAR VS STATE OF ODISHA	Sanjukta munda VS	/ / () //	AOR20220002621C202600041
89	D-CMAPL/45448/2026	GOUTAM TRIPATHY VS ODISHA MINING CORPORATION LTD	TRILOCHAN DASH VS	/ / () //	AOD20260000493C202600012
90	D-CMP/45264/2026 CMP/1639/2026	SAMIR KUMAR MOHANTY VS AMULYA RATAN DAS	KABIRAJ PRADHAN VS	/ / CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack) IA/0000001/2026	
91	D-CMP/45292/2026	MALAYA RANJAN RATH	PRAGYAN PARAMITA MOHANTY	/ /	

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		VS	VS	0	
		MANORAMA DAS		//	
92	D-CMP/45293/2026	NITAI CHARAN NANDA	BIBHUTI BHUSAN MISHRA	//	AOD20240000951C202600010
		VS	VS	0	
		CH. ASHUTOSH MISHRA		//	
93	D-CMP/45295/2026	PURUSOTTAM MISHRA	ASIT KU. OTTA	//	AOR20230000623C202600035
		VS	VS	0	
		SARASWATI MISHRA		//	
94	D-CMP/45346/2026	HARIHAR MISHRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		BHUBANANANDA MISHRA		//	
95	D-CMP/45396/2026	NILAMANI SETHI	BHABANI SHANKAR DASPARIDA	//	
		VS	VS	0	
		GURUCHARAN SETHI		//	
96	D-CMP/45449/2026	SARATHI SUNDARAY	ACHYUTANANDA PATTANAIK	//	AOD20240000586C2026000284
		VS	VS	0	
		KUMUDINI PRADHAN		//	
97	D-CMP/45456/2026	MRUTYUNJOY BEHERA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		SASENDRA BEHERA		//	
98	D-CONTC/45225/2026	SMRUTIREKHA KAR	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		BIRENDRA KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA		//	
99	D-CONTC/45227/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/6584/2026	VS	VS	0	
		THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK		//	
100	D-CONTC/45228/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.		//	
	CONTC/6599/2026	VS	VS	0	
		THE CDMO, KORAPUT		//	
101	D-CONTC/45229/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6586/2026	VS	VS	0	
		THE SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA, BHUBANESWAR		//	
102	D-CONTC/45230/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6588/2026	VS	VS	0	

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103	D-CONTC/45231/2026 CONTC/6591/2026	DIRECTOR OF HEALTH SERVICES, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE TAHASILDAR, KUCHINDA, SAMBALPUR	TAJ ADV VS TAJ	// // 0 //	
104	D-CONTC/45232/2026 CONTC/6587/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	TAJ VS TAJ	// 0 //	
105	D-CONTC/45233/2026 CONTC/6598/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, FAMILY WELFARE, ODISHA, BHUBANESWAR	TAJ VS TAJ	// 0 //	
106	D-CONTC/45234/2026 CONTC/6585/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
107	D-CONTC/45235/2026 CONTC/6592/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SUPERINTENDENT, SCB MEDICAL COLLEGE, CUTTACK	TAJ VS TAJ	// 0 //	
108	D-CONTC/45236/2026 CONTC/6594/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, BALANGIR	TAJ VS TAJ	// 0 //	
109	D-CONTC/45237/2026 CONTC/6610/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
110	D-CONTC/45238/2026 CONTC/6596/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE PRINCIPAL SECRETARY, HEALTH AND FAMILY DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
111	D-CONTC/45239/2026 CONTC/6612/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	TAJ VS TAJ	// 0 //	
112	D-CONTC/45240/2026 CONTC/6582/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, KORAPUT	TAJ VS TAJ	// 0 //	
113	D-CONTC/45241/2026 CONTC/6590/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS COLLECTOR AND DISTRICT MAGISTRATE, BALASORE	TAJ VS TAJ	// 0 //	

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114	D-CONTC/45242/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//	
	CONTC/6597/2026	VS	VS	0	
		DIRECTOR, FAMILY WELFARE, BHUBANESWAR		//	
115	D-CONTC/45243/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/6593/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
116	D-CONTC/45244/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/6589/2026	VS	VS	0	
		THE COLLECTOR AND DISTRICT MAGISTRATE , JAJPUR		//	
117	D-CONTC/45245/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/6579/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
118	D-CONTC/45246/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/6602/2026	VS	VS	0	
		CDMO, MAYURBHANJ		//	
119	D-CONTC/45247/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK	ADV.	//	
	CONTC/6595/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH SERVICES, BHUBANESWAR		//	
120	D-CONTC/45248/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/6580/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
121	D-CONTC/45249/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//	
	CONTC/6605/2026	VS	VS	0	
		DIRECTOR,INDIAN MEDICINE AND HOMEOPATHY,BHUBANESWAR		//	
122	D-CONTC/45250/2026	TILOTAMA MAHANTA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
123	D-CONTC/45251/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/6583/2026	VS	VS	0	
		DIRECTOR OF HEALTH SERVICES, BHUBANESWAR		//	
124	D-CONTC/45253/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//	
	CONTC/6581/2026	VS	VS	0	
		DIRECTOR OF FAMILY WELFARE, BHUBANESWAR		//	
125	D-CONTC/45254/2026	AKHTAR ALI	ADV.	//	

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		VS	VS	0	
		THE REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR		//	
126	D-CONTC/45256/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6613/2026	VS	VS	0	
		THE COLLECTOR AND DISTRICT MAGISTRATE, MALKANGIRI		//	
127	D-CONTC/45258/2026	PRADEEP KUMAR PRAHARAJ	ADV.	//	
		VS	VS	0	
		JAYANTA KUMAR JAYSINGH,TAHASILDAR, BHUBANESWAR		//	
128	D-CONTC/45262/2026	JADUMANI NAIK	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		DR.K.MURUGESAN, PRINCIPAL CHIEF CONSERVATOR OF FORESTS, BHUBANESWAR		//	
129	D-CONTC/45268/2026	SUBASH CHANDRA MALLIK	ADV.	//	
		VS	VS	0	
		P.K.BASKEY, TAHASILDAR, BINJHARPUR		//	
130	D-CONTC/45270/2026	SURYAKANTA SATAPATHY	ADV.	//	
		VS	VS	0	
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA		//	
131	D-CONTC/45278/2026	DILLIP KUMAR BARIK	ADV.	//	
		VS	VS	0	
		RAJARSHI CHAKMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//	
132	D-CONTC/45288/2026	MADHABANANDA MOHAPATRA	ADV.	//	
		VS	VS	0	
		MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR		//	
133	D-CONTC/45294/2026	LAXMI PRADHAN	ADV	//	AOR20220001311C202600129
		VS	VS	0	
		SWARAJ KANHAR, B.E.O, JAGANNATHPRASAD, GANJAM		//	
134	D-CONTC/45296/2026	ADWEITA MALLIK	SWAPNIL ROY	//	AOR20220001600C202600298
		VS	VS	0	
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
135	D-CONTC/45297/2026	RUSTAM JENA	ADV	//	AOR20220001600C202600300
		VS	VS	0	
		RAKESH MALLIK, SUPERINTENDING ENGINEER, KENDRAPARA IRRIGATION DIVISION		//	
136	D-CONTC/45301/2026	MEENATI MALLA	ADV	//	AOD20250000498C202600083
		VS	VS	0	

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137	D-CONTC/45302/2026	DR. ABHISEKH MISHRA, DEPUTY DIRECTOR, NEWS DOORDARSHAN KENDRA, BHUBANESWAR NEEHAR PRASAD MALLICK VS	ADV VS	// 0	AOD20250000498C202600084
138	D-CONTC/45303/2026	DR. ABHISEKH MISHRA, DEPUTY DIRECTOR NEWS DOORDARSHAN KENDRA, BHUBANESWAR RABINDRANATH OJHA VS	SWAPNIL ROY VS	// 0	AOR20220001600C202600301
139	D-CONTC/45309/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT SRINIVAS PATHISHARMA VS	LAMBODAR PRADHAN VS	// 0	
140	D-CONTC/45313/2026	SASMITA MURMU, OAS, TAHASILDAR, BALIAPAL TAPAN KUMAR CHOUDHURY VS	ADV. VS	// 0	
141	D-CONTC/45320/2026	SURESH KUMAR VASISTHA, PRINCIPAL SECRETARY, GA AND PG DEPARTMENT, GOVT. OF ODISHA SISIR KUMAR ROUT VS	ADV. VS	// 0	
142	D-CONTC/45325/2026	JISHU KRISHNA DAS TAHASILDAR, RAJNAGAR NARMADA BEHERA VS	RABINDRA NATH PRUSTY VS	// 0	
143	D-CONTC/45347/2026	SURESH KUMAR VASISTHA, I.A.S., PRINCIPAL SECRETARY, GA AND PG DEPARTMENT, KHORDHA PRAMOD CHANDRA SASANY @ PRMOD CHANDRA SASANY VS	SASANY VS	// 0	
144	D-CONTC/45355/2026	DINABANDHU SAHU, PRINCIPAL ACCOUNTANT GENERAL(A AND E), ODISHA LAMBODAR PRADHAN VS	BASUDEV BARIK VS	// 0	
145	D-CONTC/45376/2026	SOVA SHARMA, IAS SAI SABURI HOSPITAL PVT LTD VS	ADV. VS	// 0	AOD20260000117C202600066
146	D-CONTC/45378/2026	DR.BRUNDHA D IAS,CHIEF EXECUTIVE OFFICER, STATE HEALTH ASSURANCE SOCIETY BAIJAYANTI BISWAL VS	ADV. VS	// 0	AOD20230000737C202600141
147	D-CONTC/45381/2026	KALI PRASANNA MOHAPATRA, DIRECTOR HIGHER EDUCATION, ODISHA JYOTISANKAR NAYAK VS	ADV. VS	// 0	AOD20240000586C202600283
		DR.ROSALIN BEHERA, OAS, TAHASILDAR, BHANDARIPOKHARI		//	

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148	D-CONTC/45382/2026	BIBHUTI BHUSAN BEHERA VS DR.MRINALINI DARSWAL, IAS ,COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT	ADV. VS	// ()	AOR20220001600C202600302
149	D-CONTC/45385/2026	MOHAMMED HABIB VS DR.RAGHUNATH NAIK, CHIEF DISTRICT MEDICAL AND PUBLIC HEATH OFFICR	ADV. VS	// ()	AOD20240000338C202600186
150	D-CONTC/45386/2026	BIBHUSINI SINGH VS KARUNAKAR BHUE(OES-I),DISTRICT EDUCATION OFFICER	ADV. VS	// ()	AOD20240000338C202600187
151	D-CONTC/45398/2026	MAHARGI SAHOO VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// ()	
152	D-CONTC/45406/2026	HEMENDRA NARAYAN MOHANTY VS SIDHARTA DAS, DIRECTOR OF FISHERIES, ORISSA	ADV. VS	// ()	
153	D-CONTC/45414/2026	KABITARANI MOHANTY VS DR. BIJAY KETAN UPADHYAYA, IAS	ADV. VS	// ()	
154	D-CONTC/45438/2026	PADMABATI MOHANTY VS DR.SUNIL KUMAR AGRAWALLA, SUPDT., SARDAR VALLABH BHAI PATEL PEDIATRIC HOSPITAL, CUTTACK	ADV. VS	// ()	
155	D-CONTC/45441/2026	SATYABRATA BEHERA VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// ()	
156	D-CONTC/45444/2026	DR.KARTIK KUMAR DAS VS SANGRAM KESHARI PANDA, SPECIAL SECRETARY CUM ADDL. SECRETARY TO THE GOVT//OF ORISSA, KHURDA	ADV. VS	// ()	
157	D-CONTC/45452/2026	HARAPRIYA DAS VS PROF DR DURGA MADHAB SATAPATHY, DIRECTOR, DIRECTORATE OF MEDICAL EDUCATION AND TRAINING	PABITRA KUMAR DUTTA VS	// ()	AOR20220001570C202600008
158	D-CRLA/29275/2026	SADDAM HUSSEIN KHAN VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	KABISURYANAGAR (KODALA) /603 /2022 ()	
159	D-CRLMC/29187/2026	TEKRAM SAHU	BIJAY KUMAR BEHERA	JONK /16 /2024	AOR20220001736C202600239

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160	D-CRLMC/29188/2026	VS STATE OF ODISHA KHEJU SINGH@ PARAMJIT SINGH BAGGA@ PARAMJIT SINGH VS STATE OF ODISHA MUKESH TIWARI	VS BIJAY KUMAR BEHERA VS BIJAY KUMAR BEHERA	() // NAWAPARA /6 /2017 ()	AOR20220001736C202600240
161	D-CRLMC/29195/2026	VS STATE OF ODISHA MUKESH TIWARI	VS BIJAY KUMAR BEHERA	() // LAKHANA /67 /2019	AOR20220001736C202600237
162	D-CRLMC/29199/2026	VS STATE OF ODISHA ASIT KUMAR SWAIN	SARADA PRASAD DASH VS	/ /0 ()	
163	D-CRLMC/29206/2026 CRLMC/3495/2026	VS STATE OF ODISHA CHANDAN BEHERA	SWAGATIKA SAHOO VS	// KHUNTUNI /125 /2026 A.D.J.,ATHAGARH(Cuttack)	
164	D-CRLMC/29231/2026	VS STATE OF ODISHA AMULYA KUMAR SETHI	KULDEEP MOHANTY VS	ST/0000090/2026 / / ()	AOD20240000012C202600290
165	D-CRLMC/29244/2026	VS STATE OF ODISHA BASU FEBEANI	JAGABANDHU SAHU VS	// BARGARH /330 /2025 ()	AOR20220001487C202600140
166	D-CRLMC/29261/2026	VS STATE OF ODISHA HARI KRUSHNA MAHANTY	AKASH BHUYAN VS	// NABARANGAPUR TOWN /292 /2019 ()	
167	D-CRLMC/29266/2026	VS STATE OF ODISHA AMIYA RANJAN SAHOO	MRUGANKA MAULI PATNAIK VS	// BOUDH /247 /2015 ()	
168	D-CRLMC/29267/2026	VS STATE OF ODISHA SULOCHANA SAHU	AMIT PRASAD BOSE VS	// RANPUR /54 /2026 ()	
169	D-CRLMC/29273/2026	VS STATE OF ODISHA JHON @ SANJEEB KUMAR CHINARA	DHRUBA CHARAN ROUT VS	// PURIGHAT /203 /2003 ()	
170	D-CRLMC/29284/2026	VS STATE OF ODISHA SIDDHESHWAR PATTANAYAK @ SIBA @ PATTNAIKHIMANSHU SEKHAR MISHRA	VS VS	// PADAMPUR /38 /2026 ()	

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171	D-CRLMC/29291/2026	STATE OF ODISHA SATRUGHNA BAGH VS	AJAYA KUMAR MOHARANA VS	// SONEPUR /62 /2026 ()	
172	D-CRLMC/29292/2026	STATE OF ODISHA A.JYOTI VS	PRAGNAYA NANDA PATNAIK VS	// BAIDYANATHPUR /434 /2025 ()	
173	D-CRLMC/29321/2026	STATE OF ODISHA BOBBY KUMAR MAHATO@BOBBY KUMAR VS	RAKESH KUMAR DAS VS	// BAREIPALI /97 /2025 ()	AOR20220001298C202600055
174	D-CRLMC/29325/2026	STATE OF ODISHA BIKASH CHANDRA GHADAI VS	SAKTI PRASAD DAS VS	// MAHILA P.S.(BBSR) /346 /2025 ()	
175	D-CRLMC/29328/2026	STATE OF ODISHA ANUPAM SATPATHY VS	DEBASMAN DAS VS	// KHANDAGIRI P.S. /413 /2006 ()	
176	D-CRLMC/29346/2026	STATE OF ODISHA NALINI KUMAR BHUYAN VS	PRAVASH CHANDRA JENA VS	// / /0 ()	
177	D-CRLMC/29353/2026	STATE OF ODISHA KUSHA KISAN VS	PRAVASH CHANDRA JENA VS	// / /0 ()	
178	D-CRLMC/29358/2026	JITENDRA AGRAWAL BRAJA SUNDAR NANDA@GALU NANDA VS	PRABIN DAS VS	// / /0 ()	
179	D-CRLMC/29362/2026	SURENDRA NATH KAR LAXMI NARAYAN PRUSTY VS	SANTOSH KUMAR MAHANTY VS	// / / ()	AOD20240000242C202600255
180	D-CRLMP/29209/2026	SANTOSH KUMAR BEHERA ALFA NATH VS	KARUNAKAR GAYA VS	// / /0 ()	
181	D-CRLMP/29229/2026	STATE OF ODISHA SABITRI MAHARANA VS	KABIRAJ PRADHAN VS	// / /0 ()	
		STATE OF ODISHA		//	

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182	D-CRLMP/29280/2026	DR. BRAJA SUNDAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 0 //	
183	D-CRLMP/29286/2026	ASHOK KUMAR LENKA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	/ /0 0 //	
184	D-CRLMP/29296/2026	LOPAMUDRA SARANGI VS TUSHAR RANJAN MISHRA	BHASKAR CHANDRA PANDA VS	/ /0 0 //	
185	D-CRLMP/29334/2026	SATABDI MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	/ /0 0 //	
186	D-CRLMP/29338/2026	TUNU GADATIA VS STATE OF ODISHA(VIG.)	NIRANJAN LENKA VS	/ /0 0 //	
187	D-CRLMP/29363/2026	JYOTIRMAYEE SAHU@JYOTIRMAYEE SAHOO VS STATE OF ODISHA	SOUGAT PRAVAT PATI VS	/ /0 0 //	
188	D-CRLREV/29332/2026	MOHIT SAHU@SHAW VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /471 /2026 0 //	
189	D-CRLREV/29336/2026	S. SUJIT KUMAR PRUSTY VS D.ALIBHA PATRO	MADHUSUDAN SETHI VS	/ / 0 //	AOR20250001218C202600025
190	D-CRP/45470/2026	KHITISH SAMANTA BEHERA VS ANNAPURNA SAHOO	PRASANTA KUMAR SATAPATHY VS	/ / 0 //	
191	D-EXP/45455/2026	CHITRASEN MAJHI VS PAVAN KUMAR JHA	SANTOSH KUMAR MAHANTY VS	/ / 0 //	AOD20240000242C202600254
192	D-FAO/45316/2026	M.C. OF CHATURBHUJA LAKHOTIA, DAYANANDA PRADIPATI, MUMFARSPUR HIGH SCHOOL, TAPAVAN, KANDHAMAL VS STATE OF ODISHA	PROCEEDING MUMFARSPUR VS	/ / 0 //	
193	D-FAO/45319/2026	MANJULATA HANSDAH	SANGRAM JENA	/ /	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-FAO/45401/2026	MANAGING DIRECTOR, ASKA COOPERATIVE SUGAR	RAMESH PRASAD MOHANTY	//	
		VS	VS	0	
		SAJANI GOUDA		//	
195	D-FAO/45458/2026	JAMINIKANTA ABADHAN	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-MACA/45219/2026	TAPAN KUMAR NAYAK	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		KUSHNA CHANDRA DAS		//	
197	D-MACA/45226/2026	KHATI KISAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		KHIROD BIHARI BEHERA		//	
198	D-MACA/45298/2026	RASHMITA NAIK	RAMESH CHANDRA PRADHAN	//	
		VS	VS	0	
		BIRAN NAIK		//	
199	D-MACA/45314/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.	ANIL KUMAR DASH	//	
		VS	VS	0	
		RASMITA JENA@LENKA		//	
200	D-MACA/45377/2026	HARI KANDAPANI	DHANANJAYA MUND	//	AOR20220001492C202600223
		VS	VS	0	
		R NARAYAN RAO		//	
201	D-MATA/45308/2026	BISWAJIT MOHAPTRA	SIDDHARTHA PRASAD MISHRA	//	
		VS	VS	0	
		JYOTIRMAYEE SATAPATHY		//	
202	D-MATA/45358/2026	SUCHITRA MAHARANA	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	0	
		ANIL KUMAR MOHARANA		//	
203	D-MATA/45389/2026	PRAVATI MOHAPATRA	ARUN KUMAR BEHERA	//	AOR20220003422C202600123
		VS	VS	0	
		SUDHANSU SEKHAR DASH		//	
204	D-MATA/45393/2026	PREMLAL PUTEL	ANKANN PANDA	//	
		VS	VS	0	

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205	D-MATA/45451/2026	KUMARI PUTEL N SATISH KUMAR VS R SANGEETA	SUSANTA LENKA VS	// // 0 //	AOR20220001299C202600074
206	D-OTAPL/45422/2026	PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, HUBBARDWASH HOOC (JR. S.C.) VS M/S. JINDAL STAINLESS LIMITED, JAJPUR	MESHI BHANDARI VS	// 0 //	
207	D-OTAPL/45432/2026	PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, HUBBARDWASH HOOC (JR. S.C.) VS M/S. JINDAL STAINLESS LIMITED, JAJPUR	MESHI BHANDARI VS	// 0 //	
208	D-RSA/45384/2026	PRAMOD KUMAR SAHU VS ARNA SAHU	SAIBRATA RATH VS	// 0 //	
209	D-RSA/45471/2026	NAYANA JAMUDULIA VS DILIP KUMAR RANBADIA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
210	D-RVWPET/45269/2026	NABA KUMAR MOHANTY VS SUMITA MOHANTY	SANJEEV UDGATA VS	// 0 //	
211	D-TRP(C)/45213/2026	SASMITA BEHERA VS KAMALAKANTA BEHERA	SARADA PRASAD DASH VS	// 0 //	
212	D-TRP(C)/45409/2026	LOPAMUDRA SARANGI VS BINAY KANT MISHRA	BHASKAR CHANDRA PANDA VS	// 0 //	
213	D-WA/45276/2026	TIRUPATI CONDUCTORS PRIVATE LIMITED VS TP SOUTHERN ODISHA DISTRIBUTION LIMITED	SIDHARTH SHANKAR PADHY VS	// 0 //	AOR20220001248C202600007
214	D-WA/45277/2026	M/S. PREMIER CABLES AND CONDUCTORS PRIVATE LIMITED VS TP SOUTHERN ODISHA DISTRIBUTION LIMITED	SIDHARTH SHANKAR PADHY VS	// 0 //	AOR20220001248C202600011
215	D-WA/45453/2026	SABADHAN DEHURI VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	

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216	D-WA/45461/2026	PRINCIPAL SECRETARY OF WATER RESOURCES DEPT VS SAMEER SATAPATHY	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202600337
217	D-WA/45462/2026	PRINCIPAL SECRETARY OF WATER RESOURCES DEPT VS BHAGYASHREE NAYAK	GOVT OF ODISHA VS	// 0 //	LOD20240000172C202600314
218	D-WA/45463/2026	ADDITIONAL CHIEF SECRETARY OF FOREST ENVIRONMENT VS BABULA PRADHAN	ENVIRONMENTAL CLIMATE CHANGE DEPT VS	// 0 //	LOD20240000200C202600319
219	D-WA/45464/2026	ADDITIONAL CHIEF SECRETARY OF FOREST ENVIRONMENT VS MANORANJAN MOHARANA	ENVIRONMENTAL CLIMATE CHANGE DEPT VS	// 0 //	LOD20240000194C202600338
220	D-WA/45465/2026	ADDL CHIEF SECRETARY OF FOREST ENVIRONMENT VS ANIL KUMAR BHANJDEO	ENVIRONMENTAL CLIMATE CHANGE DEPT VS	// 0 //	LOD20240000200C202600320
221	D-WA/45466/2026	ADDL CHIEF SECRETARY OF FOREST ENVIRONMENT VS JAYDEB ADIK	ENVIRONMENTAL CLIMATE CHANGE DEPT VS	// 0 //	LOD20240000172C202600315
222	D-WA/45467/2026	ADDITIONAL CHIEF SECRETARY OF FOREST ENVIRONMENT VS NIRMALA KUMAR NATH	ENVIRONMENTAL CLIMATE CHANGE DEPT VS	// 0 //	LOD20240000194C202600339
223	D-WA/45468/2026	ADDL CHIEF SECRETARY OF FOREST ENVIRONMENT VS BHIMASEN NAYAK	ENVIRONMENTAL CLIMATE CHANGE DEPT VS	// 0 //	LOD20240000200C202600321
224	D-WA/45469/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS PRADEEP KUMAR RAY	WASCO EDUCATION DEPT VS	// 0 //	LOD20240000194C202600335
225	D-WP(C)/45211/2026	BIPIN BIHARI SAHOO VS STATE OF ODISHA	DEEPAJ SAHU VS	// 0 //	
226	D-WP(C)/45212/2026	DURGESH MEHER VS STATE OF ODISHA	DEEPAJ SAHU VS	// 0 //	
227	D-WP(C)/45214/2026	DILLIP KUMAR BHUYAN	BIRAJA PRASANNA DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/45215/2026	ARUN KUMAR JENA	SUSHANTA KUMAR MISHRA	//	
	WP(C)/31050/2026	VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/45216/2026	SAROJ KUMAR PRADHAN	SUSHANTA KUMAR MISHRA	//	
	WP(C)/31057/2026	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/45217/2026	NIS HIGHER SECONDARY SPECIAL SCHOOL, BARAN	SHOBHA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/45218/2026	BIDYADHAR JHODIYA	AJAYA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/45220/2026	JAGANNATH PRADHAN	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/45221/2026	SANTOSH KUMAR PRADHAN	KAMALA KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/45222/2026	DR.ABHINASH ROUTRAY	ALEKH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/45223/2026	RUPA KUMAR JENA	RAMESH CHANDRA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/45224/2026	MEERA SAHOO	RAMAKANTA NAYAK	//	
		VS	VS	0	
		DIRECTOR OF HANDICRAFTS AND COTTAGE INDUSTRIES, BHUBANESWAR		//	
237	D-WP(C)/45252/2026	MINAKETAN MOHANTY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/45255/2026	M.C. OF TENDRA HIGH SCHOOL, MAYURBHANJ	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/45257/2026	STATE OF ODISHA M.C.OF PRAFULLA CHANDRA GHADAI U.P.SCHOOL,MAHENDRA KUMAR SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // 0	
240	D-WP(C)/45259/2026 WP(C)/31066/2026	STATE OF ODISHA UPENDRA KHAMARI VS	GHANASHYAM BANJI VS	// // 0	
241	D-WP(C)/45260/2026	STATE OF ODISHA KALYANI SWAIN VS	RAMESH CHANDRA SWAIN VS	// // 0	
242	D-WP(C)/45261/2026	STATE OF ODISHA M.C.OF ALARA GRAMA PANCHAYTA HIGH SCHOOL,MAHENDRA KUMAR SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // 0	
243	D-WP(C)/45263/2026	STATE OF ODISHA NANDAI SANTA VS	SUDHIR KUMAR MALLICK VS	// // 0	
244	D-WP(C)/45265/2026 WP(C)/31051/2026	STATE OF ODISHA DHARAMRAJ DHIR VS INDIAN OVERSEAS BANK,BHUBANESWAR	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600141
245	D-WP(C)/45266/2026	DR. RANJAN KUMAR MOHANTY VS DRIEMS UNIVERSITY, CUTTACK	PRASHANTA KUMAR DAS VS	// // 0	
246	D-WP(C)/45267/2026	RAM DAS MOHANTY VS STATE OF ODISHA	SAMARESH PATTNAIK VS	// // 0	
247	D-WP(C)/45271/2026	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// // 0	
248	D-WP(C)/45272/2026	LAXMI NARAYAN PADHI VS STATE OF ODISHA	JAYASHREE BISWAL VS	// // 0	
249	D-WP(C)/45273/2026	RAJENDRA PRASAD JAISWAL VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/45274/2026	BAISHNAB CHANDRA PRADHAN VS STATE OF ODISHA	JAYASHREE BISWAL VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/45275/2026	MAA VAISHNODEVI COLLEGE OF PHARMACY, BALASORE VS STATE OF ODISHA	OSWAPUR VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/45279/2026	DEEPTIMAYEE BEHERA VS STATE OF ODISHA	RAMAKANTA SARANGI VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/45280/2026	ANIL KUMAR BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/45281/2026	DR.KANISHKA DAS VS UNION OF INDIA	AMITABH MISHRA VS UNION OF INDIA	// 0 //	
255	D-WP(C)/45282/2026	MANOJ KUMAR PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/45283/2026	SANTOSH KUMAR SATAPATHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/45284/2026	PRADEEP KUMAR BHOL VS STATE OF ODISHA	PRONoy MOHANTY VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/45285/2026	KISHORE CHANDRA SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/45286/2026	M/S KARUNA, RAIKIA, KANDHAMAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS STATE OF ODISHA	// 0 //	AOD20220004576C202600114
260	D-WP(C)/45287/2026 WP(C)/31063/2026	SWATI SUBHADRIKA VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/45289/2026	SANYASI NAHAK	RAMANATH ACHARYA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/45290/2026	GOBARDHAN PUHAN	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/45291/2026	GOBARDHAN PUHAN	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/45299/2026	CAPITAL ACADEMY OF NURSING, KHORDHA	RABI NARAYAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/45300/2026	CANARA BANK, ARM BRANCH, CUTTACK	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/45304/2026	DIPTIMAYI SAHOO	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/45305/2026	JAGABANDHU PUJAPANDA	CHOUDHURY SATYAJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/45306/2026	SRIKANTA BEURA	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/45307/2026	DIPITI KANUNGO	BRUNDABAN ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/45310/2026	SUNIL KUMAR SAHOO	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
271	D-WP(C)/45311/2026	BINAYA KUMAR PANDA	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/45312/2026	GOURI PATRA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/45315/2026	STATE OF ODISHA M/S. VICKY ENTERPRISER, ANGUL VS	MADHAB LAL AGARWAL VS	// // 0	
274	D-WP(C)/45317/2026	CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK LAXMIDHAR PATRA VS	MANOJ KUMAR MOHANTY VS	// // 0	
275	D-WP(C)/45318/2026	STATE OF ODISHA BISHNU CHARAN SWAIN VS	ULLASH CHANDRA MOHANTY VS	// // 0	
276	D-WP(C)/45321/2026	STATE OF ODISHA M/S MANISHA REALCON PVT. LTD., KHURDA VS	RAMESH KUMAR SAHU VS	// // 0	
277	D-WP(C)/45322/2026	ODISHA REAL ESTATE REGULATORY AUTHORITY (ORERA), BHUBANESWAR ANJANA PANDA VS	PRABHAKAR SABAT VS	// // 0	AOD20260000172C202600105
278	D-WP(C)/45323/2026	STATE OF ODISHA STATE BANK OF INDIA, STRESSED ASSETS MANAGEMENT CORPORATION LIMITED, KOLKATA VS	EMINENTIA KOLKATA VS	// // 0	
279	D-WP(C)/45324/2026	THE CHIEF JUDICIAL MAGISTRATE, KHURDA GADADHAR BARIK VS	ULLASH CHANDRA MOHANTY VS	// // 0	
280	D-WP(C)/45326/2026	STATE OF ODISHA RASMITA SUNA VS	MANAS PATI VS	// // 0	AOR20220001535C202600295
281	D-WP(C)/45327/2026	STATE OF ODISHA RAMA NARAYAN BISWAL VS	MANAS PATI VS	// // 0	AOR20220001535C202600294
282	D-WP(C)/45328/2026	STATE OF ODISHA ALOK KANJILAL VS	NIHAL RATH VS	// // 0	
283	D-WP(C)/45329/2026	STATE OF ODISHA RAM NARAYAN DAS VS	SOUBHAGYA KUMAR RATH VS	// // 0	AOR20220004309C202600051
		COMMISSIONER OF ENDOWMENTS, ODISHA		//	

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284	D-WP(C)/45330/2026	BUDHIRAM NAHAKA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600114
285	D-WP(C)/45331/2026	JANARDAN RATH VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS VS	// 0 //	AOR20220001207C202600068
286	D-WP(C)/45332/2026	ARUNA KUMARI LIMA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS VS	// 0 //	AOR20260000436C202600003
287	D-WP(C)/45333/2026	BINI SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SURESH CHANDRA DASH VS VS	// 0 //	AOD20240000953C202600012
288	D-WP(C)/45334/2026	KRUSHNA KUMAR MISHRA VS STATE OF ODISHA	M. BALAKRISHNA RAO VS VS	// 0 //	
289	D-WP(C)/45335/2026	KISHORE CHANDRA SINGH VS STATE OF ODISHA	PRAMODA KUMAR DASH VS VS	// 0 //	AOR20220001535C202600296
290	D-WP(C)/45336/2026	MAA SUBHADRA SELF HELP GROUP, BAHABALPURASUTOSH ROUT VS STATE OF ODISHA	VS VS VS	// 0 //	AOD20230000737C202600140
291	D-WP(C)/45337/2026	PRAMOD KUMAR JAYASINGH VS BHUBANESWAR DEVELOPMENT AUTHORITY, KHURDA	GYANESWAR SATPATHY VS VS	// 0 //	
292	D-WP(C)/45338/2026	ODYSSEY LEISURE PVT. LIMITED, CUTTACK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS VS	// 0 //	
293	D-WP(C)/45339/2026	LINGARAJ BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS VS	// 0 //	
294	D-WP(C)/45340/2026	BUDHURAY SOREN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS VS	// 0 //	
295	D-WP(C)/45341/2026	DEBENDRA MAHAKUL	ANUP UDAYA SENAPATI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/45342/2026	KUMUDINI PRUSTY	MAMUNI SAMANTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/45343/2026	RAJU GHUNIA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/45344/2026	RAJENDRA KUMAR ROUT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/45345/2026	ANITA PATEL	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/45348/2026	SUBODH KUMAR MISHRA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/45349/2026	AMARENDRA PRUSETH	AKSHYANGSHU SEKHAR NANDY	//	
		VS	VS	0	
		ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), BHUBANESWAR			
302	D-WP(C)/45350/2026	PADMABATI PATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/45351/2026	DHARMENDRA KHAMARI	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/45352/2026	SANTOSH MOHANTY	ASHOK DAS	//	
		VS	VS	0	
		THE BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK		//	
305	D-WP(C)/45353/2026	RANJAN KUMAR NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/45354/2026	SARAT KUMAR PRADHAN	ANUP UDAYA SENAPATI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/45356/2026	STATE OF ODISHA KHAGAPATI GADAVA VS	KUNAL KUMAR SWAIN VS	// // 0	
308	D-WP(C)/45357/2026	STATE OF ODISHA NRUSINGHA CHARAN ROHIDAS VS	ANUP UDAYA SENAPATI VS	// // 0	
309	D-WP(C)/45359/2026	STATE OF ODISHA PITAMBAR MURMU VS	MANOJA KUMAR KHUNTIA VS	// // 0	
310	D-WP(C)/45360/2026	STATE OF ODISHA LOKABANDHU PRADHAN VS	ANUP UDAYA SENAPATI VS	// // 0	
311	D-WP(C)/45361/2026	STATE OF ODISHA ASHARA ALOKA SELF HELP GROUP, KANDHAMAL VS	KAUSHIK SWAIN VS	// // 0	
312	D-WP(C)/45362/2026	STATE OF ODISHA UPENDRA PRADHAN VS	ARUPANANDA GOSWAMY VS	// // 0	
313	D-WP(C)/45363/2026	STATE OF ODISHA GOURA PATEL VS	ANUP UDAYA SENAPATI VS	// // 0	
314	D-WP(C)/45364/2026	STATE OF ODISHA NANDINI DALEI VS	DR.PURUSOTTAM CHULI VS	// // 0	
315	D-WP(C)/45365/2026	STATE OF ODISHA SARAT CHANDRA MAJHI VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0	
316	D-WP(C)/45366/2026	ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), BHUBANESWAR DEBENDRA NAIK VS	ANUP UDAYA SENAPATI VS	// // 0	
317	D-WP(C)/45367/2026	STATE OF ODISHA GANESH KUMAR PATEL VS	ANUP UDAYA SENAPATI VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/45368/2026	M.C.OF VIVEKANANDA SMARAKI U.P.(M.E)SCHOOLMAHENDRA PURI	SARENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
319	D-WP(C)/45369/2026	JANMEJAYA KUMURA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
320	D-WP(C)/45370/2026	DEBARAJ SAMAL	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
321	D-WP(C)/45371/2026	SITARAM KHAMARI	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
322	D-WP(C)/45372/2026	PURNIMA NAIK	SRIKANTA KU. NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
323	D-WP(C)/45373/2026	HRUDANANDA BHOI	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
324	D-WP(C)/45374/2026	TARINI DEBATA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
325	D-WP(C)/45375/2026	JAGANNATH PATRO	BAIBASWATA PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
326	D-WP(C)/45379/2026	RAKSHYAKARI SAHU	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
327	D-WP(C)/45380/2026	LAXMIDHAR UPADHYAYA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
328	D-WP(C)/45383/2026	GOKULA CHANDRA PATRA	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
329	D-WP(C)/45387/2026	BHARATA CHANDRA SAHOO	ANUP UDAYA SENAPATI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/45388/2026	NIRANJAN SAHOO	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/45390/2026	SANJUKTA JENA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/45391/2026	PREMANANDA RANA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/45392/2026	UNION OF INDIA	MANOJ KUMAR PATI, S.P.C	//	AOR20220001423C202600005
		VS	VS	0	
		BHARAT CHARAN PANDA		//	
334	D-WP(C)/45394/2026	PURNA CHANDRA BEHERA	TUSARKANTI PRAHARAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/45395/2026	DACTOR SAHU	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/45397/2026	DEBARCHAN BHOI	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/45399/2026	UDAYANATH PANDA	AKSHYANGSHU SEKHAR NANDY	//	
		VS	VS	0	
		THE ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD.,BHUBANESWAR/			
338	D-WP(C)/45400/2026	BASANTI NAYAK	ANWESHA MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
339	D-WP(C)/45402/2026	MAHESWAR BADHAI	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/45403/2026	M/S OMSHREE INFRATECH PRIVATE LIMITED, BHUBANESWAR	ANWESHA MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/45404/2026	DEPUTY DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR PARSURAM BARIHA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
342	D-WP(C)/45405/2026	BASANTA KUMAR SAHU VS THE ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD.,BHUBANESWAR	AKSHYANGSHU SEKHAR NANDY VS	// 0 //	
343	D-WP(C)/45407/2026	SUJIT KUMAR NEGI VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
344	D-WP(C)/45408/2026	KRISHNA CHANDRA PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
345	D-WP(C)/45410/2026	DEBJOT NAYAK VS ANURADHA SAMAL	DEBASIS PANIGRAHI VS	// 0 //	
346	D-WP(C)/45411/2026	SHANTILATA PANDA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //	
347	D-WP(C)/45412/2026	HIMANSU BHUSAN DAS VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
348	D-WP(C)/45413/2026	SUBASINI SATAPATHY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
349	D-WP(C)/45415/2026	AMIYA KUMAR SWAIN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
350	D-WP(C)/45416/2026	GHANASHYAM OJHA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //	
351	D-WP(C)/45417/2026	MEENA DEI VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //	

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352	D-WP(C)/45418/2026	SUBAL CHARAN BEHERA VS COMMISSIONER CUM SECRETARY, DEPT. OF HIGHER EDUCATION, ORISSA	ULLASH CHANDRA MOHANTY VS COMMISSIONER CUM SECRETARY, DEPT. OF HIGHER EDUCATION, ORISSA	// 0 //	
353	D-WP(C)/45419/2026	SAROJ KUMAR DAS VS STATE OF ODISHA	AUROBINDA SAHOO VS STATE OF ODISHA	// 0 //	AOD20220003080C202600086
354	D-WP(C)/45420/2026	HARIHARA PATRA VS ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES, KEONJHAR CIRCLE	AUROBINDA SAHOO VS ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES, KEONJHAR CIRCLE	// 0 //	AOD20220003080C202600087
355	D-WP(C)/45421/2026	RITA DEVI VS STATE OF ODISHA	SAMEER KUMAR DAS VS STATE OF ODISHA	// 0 //	AOD20240000338C202600185
356	D-WP(C)/45423/2026	CHANDANESWAR SHG VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS STATE OF ODISHA	// 0 //	AOR20220001328C202600142
357	D-WP(C)/45424/2026	MADHUMITA MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS STATE OF ODISHA	// 0 //	AOD20220003080C202600088
358	D-WP(C)/45425/2026	PERI RADHA VS GOVERNMENT OF INDIA	SAMEER KUMAR DAS VS GOVERNMENT OF INDIA	// 0 //	AOD20240000338C202600188
359	D-WP(C)/45426/2026	GOPAL KRUSHNA PADHY VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS STATE OF ODISHA	// 0 //	
360	D-WP(C)/45427/2026	SULOCHANA PADHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS STATE OF ODISHA	// 0 //	AOD20240000338C202600189
361	D-WP(C)/45428/2026	BAILOCHAN PADHIHARI VS STATE OF ODISHA	SAMEER KUMAR DAS VS STATE OF ODISHA	// 0 //	AOD20240000338C202600190
362	D-WP(C)/45429/2026	RANJEET KUMAR PRADHAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS STATE OF ODISHA	// 0 //	
363	D-WP(C)/45430/2026	PRAVEEN AGRAWAL	Prabodha Chandra Nayak	//	AOR20220001657C202600193

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/45431/2026	ASWINI KUMAR SAHU	Diptanshu Nanda	//	AOD20240000891C202600020
		VS	VS	0	
		MANOJ PRUSTY		//	
365	D-WP(C)/45433/2026	RASHMITA KUMARI PADHY	ASIT KUMAR CHAUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/45434/2026	SHIPRARANI SAHOO	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/45435/2026	MANAGING COMMITTEE OF POLICE HIGH SCHOOL, KOTWAR	DIPTIMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/45436/2026	PRATIMA KUMARI SAHU	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/45437/2026	RABINDRA KUMAR MOHANTY	ABHAYA KHANDELWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/45439/2026	SANDHYARANI PATNAIK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/45440/2026	SNEHALATA MISHRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/45442/2026	NAMITA SAMAL	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/45443/2026	DIPTIMAYEE MOHANTA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/45445/2026	INDUMATI PARIDA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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375	D-WP(C)/45446/2026	STATE OF ODISHA RAHUL SAHU VS	SUNIL KUMAR PANDA VS	// // 0	
376	D-WP(C)/45447/2026	STATE OF ODISHA RANJIT KARMAKAR VS	ASHOK DAS VS	// // 0	
377	D-WP(C)/45450/2026	THE AUTHORISED OFFICER, BANK OF MAHARASTRA, RUPALI SQUARE, BHUBANESWAR PRABHASINI NAYAK VS	SUBHADUTTA ROUTRAY VS	// // 0	
378	D-WP(C)/45454/2026	STATE OF ODISHA M/S.TRIBENI ENGINEERS, KENDUJHARA VS	SUBHASIS PANDA VS	// // 0	
379	D-WP(C)/45457/2026	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH M/S TRIBENI ENGINEERS, KENDUJHAR VS	SUBHASIS PANDA VS	// // 0	
380	D-WP(C)/45459/2026	THE COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH M/S TRIBENI ENGINEERS, KENDUJHAR VS	SUBHASIS PANDA VS	// // 0	
381	D-WP(C)/45460/2026	THE COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH M/S.TRIBENI ENGINEERS, KENDUJHARA VS	SUBHASIS PANDA VS	// // 0	
382	D-WP(C)/45472/2026	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH DIPTI RANJAN DAS VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
383	D-ABLAPL/29184/2026	STATE OF ODISHA PRASANTA KUMAR MOHANTA VS	DILLIP KUMAR MOHANTY VS	// KHUNTUNI /287 /2026 0	
384	D-ABLAPL/29191/2026	STATE OF ODISHA SURYAKANTA BEHERA VS	KHUSBU PANIGRAHI VS	// EOW,BHUBANESWAR /13 /2026 0	AOR20220002787C202600137
385	D-ABLAPL/29192/2026	STATE OF ODISHA ANIL ROUT VS	SRINIVAS MOHANTY VS	// INFOVALLY UPD BHUBANESWAR /218 /2023AOR20230000802C202600110 0	
		STATE OF ODISHA		//	

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386	D-ABLAPL/29193/2026	SRIBASTA DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /550 /2026 () //	AOR20220003509C202600063
387	D-ABLAPL/29201/2026	SK. SAFFIRUDDIN @ SK. SAFIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /323 /2026 () //	
388	D-ABLAPL/29204/2026	GOBARDHANA KHORA @ KHARA VS STATE OF ODISHA	ARIJEET MISHRA VS	SEMILLIGUDA /125 /2026 () //	
389	D-ABLAPL/29208/2026	DUSMANTA BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /194 /2026 () //	
390	D-ABLAPL/29210/2026	GANESH KUMAR PATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	GOP /286 /2026 () //	
391	D-ABLAPL/29214/2026	RUTURAJ BISWAL @ KRISH BISWAL VS STATE OF ODISHA	RAKESH RANJAN DASH VS	RAJKANIKI /582 /2026 () //	
392	D-ABLAPL/29218/2026	PANKAJ AGRAWAL@GOYAL@GOEL VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	AMBABHONA /177 /2026 () //	AOR20260000160C202600035
393	D-ABLAPL/29219/2026	DEBASIS@SANJAY MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI MODEL /385 /2026 () //	AOD20240000557C202600116
394	D-ABLAPL/29220/2026	SUNIL KUMAR MALLIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	HARICHANDANPUR /120 /2025 () //	AOR20220003722C202600178
395	D-ABLAPL/29223/2026	JAGU @ JAGADISH SAKYA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /606 /2026 () //	
396	D-ABLAPL/29224/2026	ABDUL MAJEED VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARKAT NAGAR /288 /2026 () //	
397	D-ABLAPL/29228/2026	NARAYAN BHUYAN	AJIT KUMAR RAUT	MADHUPATNA /417 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/29230/2026	ASHIS KUMAR DAS	BIBHUTI BHUSAN ROUT	ALAKUNDA /185 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/29233/2026	PRAMOD MAHARANA	HARMOHAN DHAL	DHARMASALA /388 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/29240/2026	SANKAR KUMAR NAYAK	ASHOK KUMAR SAHOO	MARINE PS AT JAMBO /134 /2026	AOD20240000557C202600117
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/29241/2026	DAMAYANTI PANDIT	KULDEEP MOHANTY	SAHADEV KHUNTA /396 /2026	AOD20240000012C202600291
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/29242/2026	SANGRAM PATRA	BIJAY KUMAR BEHERA	BALICHANDRAPUR /346 /2026	AOR20220001736C202600241
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/29243/2026	RAJIBA BAUL	SUSANTA KUMAR BARAL	NIHALPRASAD /201 /2026	AOR20220001297C202600226
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/29249/2026	NABHIDATYA SWALSINGH	DR. SIMANCHALLA RANJIT	MOHANA /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/29251/2026	SK. TARO @ SK. GOLAM MOJAHID	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/29253/2026	SIBA @ SIBA PRASAD SWAIN	TANMAYA KUMAR MOHANTY	BADAGADA /517 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/29258/2026	SATYAJIT NAYAK @ SANKAR NAYAK	BIRANCHI NARAYAN MOHANTY	MADHUPATNA /372 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/29259/2026	RANJAN BEJ	PRANAYA KUMAR DASH	JENAPUR /256 /2026	
		VS	VS	()	

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409	D-ABLAPL/29262/2026	STATE OF ODISHA SANATAN DAS VS	T.S.SWARAJ VS	// ABHAYACHANDPUR /183 /2025 ()	
410	D-ABLAPL/29265/2026	STATE OF ODISHA JYOTI PATEL @ JYOTI PRAKASH PATEL VS	JUGALA KISHORE PANDA VS	// / /0 ()	
411	D-ABLAPL/29271/2026	STATE OF ODISHA GOLAKHA NAYAK VS	AMLAN MOHANTY VS	// KUAKHIA /376 /2026 ()	
412	D-ABLAPL/29272/2026	STATE OF ODISHA LAXMIDHAR BHUYAN VS	RUDRA NARAYAN PARIJA VS	// MADHUPATNA /417 /2026 ()	
413	D-ABLAPL/29274/2026	STATE OF ODISHA JAGABANDHU JENA @ MANTU VS	PRIYA RANJAN MISHRA VS	// BHANDARIPOKHARI /455 /2026 ()	
414	D-ABLAPL/29276/2026	STATE OF ODISHA DIPAK MOHANTY VS	DEEPAK KUMAR PANI VS	// SALIPUR /562 /2026 ()	AOR20220001490C202600021
415	D-ABLAPL/29277/2026	STATE OF ODISHA CHHOTU@SIKANDAR PRASAD VS	KULDEEP MOHANTY VS	// BRAHMANITARANG /457 /2026 ()	AOD20240000012C202600292
416	D-ABLAPL/29281/2026	STATE OF ODISHA MATUEL BHATRA VS	AMIT KUMAR SAHU VS	// KAKIRIGUMMA /27 /2026 ()	
417	D-ABLAPL/29282/2026	STATE OF ODISHA NETRANANDA BHARATI @ BHARTI VS	UMESH CHANDRA BISWAL VS	// SONEPUR /308 /2026 ()	
418	D-ABLAPL/29288/2026	STATE OF ODISHA HADU POLEI @HADUBANDHU POLEI VS	KURESH PRASAD DASH VS	// BELLAGUNTHA /474 /2026 ()	AOR20220001390C202600038
419	D-ABLAPL/29293/2026	STATE OF ODISHA SOHAIL ALI KHAN @ SOHAIL KHAN VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /232 /2026 ()	
		STATE OF ODISHA		//	

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420	D-ABLAPL/29294/2026	TAPUA@KISHORE@KISHOR CHANDRA NAYAK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	TIHIDI /382 /2026 () //	AOD20240000587C202600181
421	D-ABLAPL/29295/2026	ASHISH DASH VS STATE OF ODISHA	SOUGAT DASH VS	CHANDRASEKHARPUR /942 /2026 () //	
422	D-ABLAPL/29297/2026	SIBA @ SIBA PRASAD SWAIN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADAGADA /231 /2026 () //	
423	D-ABLAPL/29304/2026	ANNAPURNA GANTAYAT VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BALIAPAL /274 /2024 () //	AOR20220001087C202600027
424	D-ABLAPL/29305/2026	KANHA SWAIN @ SURAJ KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /613 /2026 () //	
425	D-ABLAPL/29309/2026	BAPI @ CHITTARANJAN BISWAL VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	KHURDA SADAR /390 /2026 () //	
426	D-ABLAPL/29314/2026	SAILAJA SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARIPADA TOWN /514 /2026 () //	
427	D-ABLAPL/29315/2026	NARAYAN SETHY @ KALIA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /712 /2026 () //	
428	D-ABLAPL/29317/2026	CHINMAYA SAHOO@SIPU SAHU VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	AIRPORT /359 /2026 () //	AOD20220004577C202600066
429	D-ABLAPL/29318/2026	KANHA SWAIN @ SURAJ KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /612 /2026 () //	
430	D-ABLAPL/29319/2026	SANJIB PAIKA@SANJI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// () //	AOR20220001298C202600057
431	D-ABLAPL/29322/2026	SISIR KUMAR PATRA @ CH. SISIRA KUMAR PATRA	JYOTIRMAYA SAHOO	NIMAKHANDI /296 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/29324/2026	ANIL KUMAR BEHERA	ARUN KUMAR ACHARYA	KHAJURIPADA /179 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/29326/2026	DILLIP PRADHAN	SUSHANTA HARICHANDAN	KHUNTUNI /279 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/29333/2026	JANAKI JENA @ PAKAN PAHI	BISHNU PRASAD PRADHAN	JAJPUR SADAR /304 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/29335/2026	CHINMAYEE BARIK @ CHINNU	CHANDRA SEKHAR PADHI	BARIPADA TOWN /620 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/29337/2026	SAGAR KANTA RAY @ BAPU	BHABANI SANKAR MISHRA	BARI RAMACHANDRA /350 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/29339/2026	MARDARAJ PRADHAN	PRAVASH CHANDRA JENA	BARKOTE /8 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/29342/2026	DEBENDRA KISAN	DEBASNAN DAS	REAMAL /317 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/29343/2026	ANKITA PRIYADARSHINI MOHARANA	AMLAN SHAKTI PAUL	KHARABEL NAGAR P.S. /637 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/29351/2026	ROMANCHA RANJAN BISWAL	PRAVASH CHANDRA JENA	BARKOTE /8 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/29355/2026	NAGINA BIBI	PRAVASH CHANDRA JENA	JALESWAR /146 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/29357/2026	MAHESWAR PRADHAN	PRAVASH CHANDRA JENA	BARKOTE /8 /2011	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
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		STATE OF ODISHA			
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ORISSA HIGH COURT

MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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